

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 255 OF 2016**  
**APPEAL NO. 256 OF 2016**  
**APPEAL NO. 257 OF 2016**  
**AND**  
**APPEAL NO. 258 OF 2016**

**Dated: 23<sup>rd</sup> July, 2018**

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Torrent Power Ltd.**

**... Appellant(s)**

**Vs.**

**Gujarat Electricity Regulatory Commission**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Deepa Chawan  
Mr. Hardik Luthra  
Mr. Ravinder  
Mr. Tapan

Counsel for the Respondent(s) : Ms. Shikha Ohri  
Mr. Nishant Kumar R-1

**ORDER**

Learned counsel for the appellant states that the judgment in some of the issues involved in this appeal is pending before the State Commission and an adjournment is sought on this aground.

As agreed by learned counsel for the parties, list the matter for further hearing on **26.09.2018.**

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**